

Annexure-3
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 01/09/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC						
1	State Bank of India	08/08/2024	42,68,05,910/-	31,23,10,639/-	Financial Creditor	31,23,10,639/-	31,23,10,639/-	No	100%	NA	NA	Nil	11,44,95,271/-	1. The State Bank of India submitted the revised computation of claim for an amount of Rs. 33,11,31,966.87/- but not submitted any revised claim. 2. After verification by the RP an amount of Rs.31,23,10,639/- is collated based on the orders of Hon'ble DRT, Hyderabad and clarification received from	

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